

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4044
ANSWERED ON:23.03.2001
CELL TO CHECK SEXUAL HARASSMENT AT WORKPLACES
DUMPA MARY VIJAYAKUMARI

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the public sector undertakings have set up complaint cells to check the incident of sexual harassment of women at workplaces;
- (b) if so, the details of undertakings, where such cells have not been set up; and
- (c) the action proposed to ensure setting up of such cells early in all undertakings?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA)

(a), (b) & (c): All Central Public Sector Undertakings (CPSUs) have been advised through their administrative Ministries, inter alia, to create a complaint mechanism by constituting Complaints Committee for redressal of the complaint made by the victim of sexual harassment at workplace in accordance with the direction given by the Hon`ble Supreme Court in the case of Vishakha and Others vs. State of Rajasthan and Others. CPSUs have also been advised to make necessary amendments in their Conduct, Discipline and Appeal Rules (CDA) on the lines of the guidelines laid down by the Supreme Court. Details in this regard are not centrally maintained, as such matters come under the purview of respective CPSUs.